

Order/Document dispatched
to App. No. 182/92
on 6/10/92

8/10/92

RP. No. 182/92
for order by
Circulation

Year
15/10

Notice is issued to
applicant on 23-10-92

Notice dt. 23/10/1992
Served on Applicant/Resp.
on29/10/1992

1885
18/11/1992

Recd reply to the
Review Petition No. 182/92
from
the applicant on 3/12/1992

188
27/12/1992

R.P.No. 182/92

O.A.No. 777/92 Date: 19-10-1992

Mr. V. S. Masurkar for Review

Petitioner (Original respondent)

Mr. D. V. Gangal for review

respondent (Original applicant)

Let notice be issued to the
original applicant under RP
A.D.

Adjourned to 21-12-1992

(M.Y. PRIOLKAR) (S.K. DHAON)
M(A) VC

R.Ps. in O.A.Nos. 427/92 to 447/92 and
O.A.No. 742/92, 747/92, 750/92, 751/92
752/92, 759/92, 775/92, 776/92,
777/92.

Tribunal's Order

Dated: 4-1-93

Heard Mr. D. V. Gangal for the
applicants and Mr. V. S. Masurkar for the
respondents.

Orders reserved.

Sd/-

(M.Y. PRIOLKAR)
Member (A)

Sd/-

(S.K. DHAON)
Vice Chairman

(Original O.A. No. 427/92)